GOVERNMENT OF INDIA MINISTRY OF CULTURE LOKSABHA

UNSTARRED QUESTION No. 2284 ANSWERED ON 08.03.2021

DECLARATION OF BARPETA TOWN AS HERITAGE TOWN

2284. SHRI ABDUL KHALEQUE:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is considering the demand to declare Barpeta Town known for innumerable "Satras" and other monuments a Heritage Town as raised earlier by me through Rule 377;
- (b) If so, whether it is being considered under National Mission on Pilgrimage Rejuvenated and Spiritual Heritage Augmentation Drive as informed by Housing & Urban Development Minister *vide* letter dated 4th May 2020;
- (c) the details of the latest status if it is under consideration for declaration as Heritage Town as informed by Minister of Tourism and Culture *vide* letter dated 18th June, 2020; and
- (d) if not, the reason therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM (SHRI PRAHLAD SINGH PATEL)

- (a) Yes Sir. Matter is under examination.
- (b) No Sir.
- (c) & (d) Matter is under examination.
